

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

7. CONT.A. 17/2024
IN
C.P. (IB)/250(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Tata Capital Financial Services Limited
VS
Ushma D Mehta

Appearance:

For the RP: Mr. Bhaskar Gopal Shetty, RP in person

SECTION 95(1) OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

CONT.A. 17/2024

1. The above Contempt Application has been filed by RP against the Financial Creditor.
2. Ld. Counsel for the Respondent/Financial Creditor accepts notice and seeks time to file reply. Request is considered.
3. Respondent shall file reply after serving a copy on the other side within two weeks. List on **10.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)